

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.11.2020 (TUESDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 40 of 2020	Harkirat Singh Bedi Vs. The Oriental Bank of Commerce & Anr.	V. Seshagiri	Khushboo Mittal Honey Satpal-R2

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>2.</b>	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No. 179 of 2020  <b>Part Heard</b>	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors.  <b>With</b>	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
<b>3.</b>	Comp. App. (AT) (Ins) No. 988 of 2019  <b>Part Heard</b>	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors.  <b>With</b>	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
<b>4.</b>	Comp. App. (AT) (Ins) No. 1039 of 2019  <b>Part Heard</b>	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors.  <b>With</b>	Raka Bejoy phookan Neha Tandon	Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
<b>5.</b>	Comp. App. (AT) (Ins) No. 1124 of 2019  <b>Part Heard</b>	Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.  <b>With</b>	Neha Tandon	Sumant Batra Niharika Sharma-R2
<b>6.</b>	Comp. App. (AT) (Ins) No. 1125 of 2019  <b>Part Heard</b>	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr.  <b>With</b>	R.B. Phookan	Abhirup Dasgupta- R2

<b>7.</b>	Comp. App. (AT) (Ins) No. 1159 of 2019  <b>Part Heard</b>	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr.  <b>With</b>	Santanu Ghosh.	Deep Roy.
<b>8.</b>	Comp. App. (AT) (Ins) No. 1242 of 2019  <b>Part Heard</b>	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors.  <b>With</b>	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4
<b>9.</b>	Comp. App. (AT) (Ins) No. 468 of 2020  <b>Part Heard</b>	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd. & Anr.	Sonia Dube	Smriti Churiwal
<b>10.</b>	Comp. App. (AT) No. 128 of 2020  <b>Part Heard</b>	RHI India Pvt. Ltd. & Ors. Vs. Union of India Ministry of Corporate Affairs Through the Regional Director, Western Region	Neeraj Malik	Kamal Kant Jha

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By the order of Hon'ble Acting Chairperson

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Registrar